

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 606**

**TO BE ANSWERED ON THE 19TH DECEMBER, 2017/ AGRAHAYANA 28, 1939 (SAKA)
CRIME AGAINST SC/ST COMMUNITY**

**606. SHRI JITENDRA CHAUDHURY:
SHRI P. KARUNAKARAN:
SHRI MD. BADARUDDOZA KHAN:
SHRI MOHD. SALIM:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of crime against SC, ST and minority community have increased in the country;

(b) if so, the number of such cases reported persons killed/injured separately guilty arrested and the action taken against them during each of the last three years and the current year, crime and State-wise;

(c) whether the conviction rate has decreased and the number of pending cases have increased considerably under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 and if so, the details thereof during the said period, State-wise; and

(d) the details of steps taken by Government for stringent enforcement of the above Act decreasing the rate of such crimes and disposal of all pending cases alongwith other steps taking to stop such cases?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): As per the information provided by the National Crime Records Bureau (NCRB), State/UT-wise and Crime Head-wise cases registered, cases charge-sheeted, cases pending investigation at the end of the year, cases convicted, conviction rate, persons arrested, persons charge-sheeted and persons convicted under general crimes and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 against Scheduled Castes and Scheduled Tribes are enclosed as Annexure-I & II respectively.

Data on minority community is not maintained separately by NCRB.

(d): The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 has been amended in 2015 to make it more effective. This has been done with an aim to deliver justice as well as an enhanced deterrent to the offenders against members of SCs and STs. The amendments include new offences, re-phrased existing sections, expanded scope of presumptions, institutional strengthening, establishing rights of victims and witnesses, and strengthening preventive measures.

As per the seventh schedule to the Constitution of India, `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of all crimes, within their jurisdiction lies with the State Governments/ Union Territory Administrations. However, Ministry of Home Affairs has issued advisories in this regard, which are available at www.mha.nic.in.

Cases Registered (CR),Cases ChargeSheeted (CCS),Cases pending investigation at the end of the year (CPIEY),Cases Convicted (CON),Conviction Rate (CVR),Persons Arrested (PAR),Persons Charge Sheeted (PCS) and Persons Convicted (PCV) under Total Crimes against Scheduled Castes during 2014-2016

SL	State/UT	2014								2015								2016							
		CR	CCS	CPIEY	CON	CVR	PAR	PCS	PCV	CR	CCS	CPIEY	CON	CVR	PAR	PCS	PCV	CR	CCS	CPIEY	CON	CVR	PAR	PCS	PCV
1	Andhra Pradesh	2113	974	1902	41	5.1	2170	1809	149	2263	965	2147	32	5.5	1885	1494	58	2335	1206	2445	31	3.2	2181	1485	37
2	Arunachal Pradesh	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
3	Assam	2	0	1	0	-	1	0	0	5	0	3	0	-	4	0	0	4	3	4	0	-	4	3	0
4	Bihar	7886	6146	3232	101	6.7	8927	8300	221	6367	4625	4097	118	16.3	7620	6751	201	5701	5228	4311	204	18.1	7099	6449	323
5	Chhattisgarh	359	346	77	52	26.5	584	594	67	216	231	58	62	27.6	433	429	87	243	250	49	56	40.9	410	434	111
6	Goa	13	9	4	1	100.0	13	17	1	13	9	5	1	10.0	1	3	1	11	3	10	1	7.7	6	8	1
7	Gujarat	1094	1010	111	26	3.4	2744	2695	33	1010	950	112	11	3.2	2580	2632	27	1322	1198	153	22	4.6	3582	3438	41
8	Haryana	475	326	63	55	12.6	661	614	104	510	351	100	35	14.3	696	630	48	639	476	89	39	12.9	912	894	53
9	Himachal Pradesh	119	67	38	9	20.5	158	130	22	94	68	28	2	3.3	124	132	2	116	86	31	1	3.2	176	177	1
10	Jammu & Kashmir	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	1	1	0	0	-	1	1	0
11	Jharkhand	903	482	859	60	25.9	942	566	62	736	409	921	40	15.2	713	515	46	525	281	951	87	40.8	586	368	89
12	Karnataka	1865	1610	592	39	4.1	4140	3946	75	1852	1346	833	23	2.8	4494	4016	32	1869	1493	845	22	2.8	3638	3254	27
13	Kerala	712	351	440	25	16.1	623	526	30	696	376	537	11	9.1	530	515	15	810	444	639	13	7.9	739	563	21
14	Madhya Pradesh	3294	3345	244	1492	50.8	6471	6433	2608	3546	3503	244	721	33.7	6418	6485	1268	4922	4611	503	886	31.2	8347	8294	1642
15	Maharashtra	1768	1464	678	59	7.5	4286	4332	95	1804	1381	826	64	8.1	4666	4198	169	1750	1490	821	106	10.5	4609	4436	201
16	Manipur	1	0	2	0	-	1	0	0	0	0	2	0	-	0	0	0	2	3	1	0	-	1	3	0
17	Meghalaya	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
18	Mizoram	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
19	Nagaland	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
20	Odisha	1657	1924	1144	23	1.9	2960	2968	34	1823	1424	1296	55	3.9	1914	1913	110	1796	1436	1282	34	3.3	1986	1936	67
21	Punjab	123	48	95	6	12.0	152	92	19	147	64	137	11	35.5	166	106	25	132	82	130	16	27.6	225	167	21
22	Rajasthan	6735	2794	888	750	44.4	5122	5312	1680	5911	2420	732	755	40.5	4294	4672	1517	5134	2391	521	541	44.5	4634	4594	877
23	Sikkim	3	3	0	2	100.0	4	4	1	3	3	0	1	50.0	3	3	1	1	0	1	0	0.0	1	0	0
24	Tamil Nadu	1494	1266	689	84	7.6	3496	3535	177	1736	1334	614	56	4.7	3814	3573	165	1291	992	642	76	7.7	3057	2395	144
25	Telangana	1427	887	972	37	8.9	2233	1861	54	1293	893	957	71	9.0	1055	1122	85	1529	780	1350	24	6.5	1513	1091	38
26	Tripura	1	0	1	0	-	0	0	0	1	0	0	0	-	1	0	0	0	0	0	0	-	0	0	0
27	Uttar Pradesh	8066	6123	1359	1843	55.8	24964	17935	4549	8357	6526	1575	2033	57.7	26609	20365	4952	10426	8387	1579	1570	55.8	33007	25644	3276
28	Uttarakhand	60	39	5	8	28.6	78	72	6	80	51	24	19	57.6	104	99	34	65	39	37	24	57.1	71	67	31
29	West Bengal	130	106	109	1	1.8	173	146	1	150	61	197	0	0.0	130	129	0	119	127	180	0	0.0	140	162	0
	TOTAL STATE(S)	40300	29320	13505	4714	28.3	70903	61887	9988	38613	26990	15445	4121	27.1	68254	59782	8843	40743	31007	16574	3753	25.7	76925	65863	7001
30	A & N Islands	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
31	Chandigarh	1	1	0	0	0.0	4	3	0	1	0	1	0	0.0	0	0	0	1	0	2	0	-	0	0	0
32	D&N Haveli	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
33	Daman & Diu	0	0	0	0	-	0	0	0	2	0	2	0	-	0	0	0	0	0	2	0	-	0	0	0
34	Delhi UT	86	74	42	5	13.9	103	100	9	51	35	55	1	9.1	35	41	1	54	32	74	0	0.0	64	51	0
35	Lakshadweep	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
36	Puducherry	14	9	8	0	-	5	9	0	3	11	4	0	-	12	11	0	3	3	2	0	-	9	10	0
	TOTAL UT(S)	101	84	50	5	13.5	112	112	9	57	46	62	1	8.3	47	52	1	58	35	80	0	0.0	73	61	0
	TOTAL (ALL INDIA)	40401	29404	13555	4719	28.3	71015	61999	9997	38670	27036	15507	4122	27.1	68301	59834	8844	40801	31042	16654	3753	25.7	76998	65924	7001

Source: Crime in India

Crime Head-wise Cases Registered (CR),Cases ChargeSheeted (CCS),Cases pending investigation at the end of the year (CPIEY),Cases Convicted (CON),Conviction Rate (CVR),Persons Arrested (PAR),Persons Charge Sheeted (PCS)and Persons Convicted (PCV) under Crimes against Scheduled Castes during 2014-2016

SL	CrimeHead	CR	CCS	CPIEY	CON	CVR	PAR	PCS	PCV
Year:2014									
1	Protection of Civil Rights Act, 1955	101	77	41	3	5.2	166	155	6
2.1	Murder	704	631	214	189	47.8	2126	1920	510
2.2	Attempt to Commit Murder	420	293	110	19	30.6	1201	961	33
2.3	Rape	2233	1929	573	418	34.9	3159	2858	597
2.4	Attempt to Commit Rape	87	54	14	2	25.0	82	64	3
2.5	Assault on Women with Intent to Outrage her Modesty	2346	1809	429	113	29.6	3124	2756	142
2.6	Insult to the Modesty of women	56	25	45	0	0.0	55	33	0
2.7	Kidnapping & Abduction	755	543	201	102	36.6	1369	1063	174
2.8	Dacoity	32	36	14	3	15.8	156	191	22
2.9	Robbery	67	45	24	6	24.0	97	102	9
2.10	Arson	179	133	67	24	24.7	365	345	51
2.11	Grievous Hurt	2155	1976	736	451	31.5	4074	3604	917
2.12	Riots	838	611	200	27	15.9	4532	3947	147
2.13	Other IPC Crimes	21541	13239	5955	2542	34.3	33103	27291	5611
2.14	SC / ST (Prevention of Atrocities) Act only	8887	8003	4932	820	16.0	17406	16709	1775
2	Total of SC/ST (Prevention of Atrocities) Act	40300	29327	13514	4716	28.4	70849	61844	9991
	Total Crimes/Atrocities against SCs	40401	29404	13555	4719	28.3	71015	61999	9997

SL	CrimeHead	CR	CCS	CPIEY	CON	CVR	PAR	PCS	PCV
Year:2015									
1	Protection of Civil Rights Act, 1955	106	78	51	3	4.8	128	107	3
2.1	Murder	707	619	240	180	46.0	1818	1685	433
2.2	Attempt to Commit Murder	547	446	169	30	26.3	1526	1297	62
2.3	Rape	2326	1891	718	345	34.0	2985	2687	454
2.4	Attempt to Commit Rape	74	56	15	4	25.0	71	69	7
2.5	Assault on Women with Intent to Outrage her Modesty	2800	2317	623	220	28.0	3357	3127	257
2.6	Insult to the Modesty of women	58	43	41	3	17.6	69	56	3
2.7	Kidnapping & Abduction	687	489	206	98	44.7	1218	918	164
2.8	Dacoity	34	23	20	0	0.0	205	174	0
2.9	Robbery	43	33	23	5	16.1	102	94	10
2.10	Arson	179	142	70	28	32.2	391	354	57
2.11	Grievous Hurt	1007	928	655	253	31.8	2397	2145	612
2.12	Riots	1465	1071	430	35	15.3	8482	7164	202
2.13	Other IPC Crimes	22632	14133	7697	1996	31.5	33602	28502	4697
2.14	SC / ST (Prevention of Atrocities) Act only	6005	4767	4549	922	18.1	11950	11455	1883
2	Total of SC/ST (Prevention of Atrocities) Act	38564	26958	15456	4119	27.2	68173	59727	8841
	Total Crimes/Atrocities against SCs	38670	27036	15507	4122	27.1	68301	59834	8844

SL	CrimeHead	CR	CCS	CPIEY	CON	CVR	PAR	PCS	PCV
Year:2016									
1	Protection of Civil Rights Act, 1955	27	43	26	1	1.6	44	69	4
2.1	Murder	786	665	272	178	48.0	2126	1877	384
2.2	Attempt to Commit Murder	733	563	250	42	24.0	1994	1669	78
2.3	Rape	2541	2066	861	309	29.0	3393	2958	415
2.4	Attempt to Commit Rape	148	85	31	5	22.7	165	111	5
2.5	Assault on Women with Intent to Outrage her Modesty	3172	2598	771	240	24.0	4157	3716	284
2.6	Insult to the Modesty of women	81	32	78	2	14.3	77	56	2
2.7	Kidnapping & Abduction	855	541	236	95	39.3	1442	1006	154
2.8	Dacoity	26	24	19	0	0.0	162	137	0
2.9	Robbery	58	41	28	3	21.4	129	112	3
2.10	Arson	168	136	73	14	25.0	413	394	26
2.11	Grievous Hurt	1071	1020	589	220	36.2	2485	2270	467
2.12	Riots	1725	1416	512	38	11.4	9975	8125	243
2.13	Other IPC Crimes	24328	17315	9129	1947	29.5	39459	33158	3689
2.14	SC / ST (Prevention of Atrocities) Act only	5082	4497	3779	659	16.3	10977	10266	1247
2	Total of SC/ST (Prevention of Atrocities) Act	40774	30999	16628	3752	25.8	76954	65855	6997
	Total Crimes/Atrocities against SCs	40801	31042	16654	3753	25.7	76998	65924	7001

Cases Registered (CR),Cases ChargeSheeted (CCS),Cases pending investigation at the end of the year (CPIEY),Cases Convicted (CON),Conviction Rate (CVR),Persons Arrested (PAR),Persons Charge Sheeted (PCS) and Persons Convicted (PCV) under Total Crimes against Scheduled Tribes during 2014-2016

SL	State/UT	2014								2015								2016							
		CR	CCS	CPIEY	CON	CVR	PAR	PCS	PCV	CR	CCS	CPIEY	CON	CVR	PAR	PCS	PCV	CR	CCS	CPIEY	CON	CVR	PAR	PCS	PCV
1	Andhra Pradesh	390	190	302	6	6.9	517	327	16	362	159	374	3	2.7	294	268	8	405	265	405	2	1.1	451	290	2
2	Arunachal Pradesh	0	0	0	0	-	0	0	0	1	0	1	0	-	0	0	0	1	0	0	1	100.0	0	0	1
3	Assam	1	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	1	1	0	0	-	1	1	0
4	Bihar	77	48	38	4	10.3	188	161	18	5	21	17	2	10.0	5	61	2	25	22	17	5	45.5	85	64	6
5	Chhattisgarh	475	490	61	69	27.3	737	777	88	373	376	55	120	29.6	627	680	140	402	393	59	78	34.4	602	576	93
6	Goa	6	7	5	0	-	5	7	0	8	6	5	0	0.0	4	7	0	11	6	8	1	25.0	4	3	0
7	Gujarat	223	204	28	3	1.9	504	519	5	248	226	39	3	4.8	704	678	6	281	237	66	1	0.9	712	678	4
8	Haryana	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
9	Himachal Pradesh	3	2	1	0	0.0	16	10	0	6	4	3	0	-	7	10	0	2	1	4	0	-	4	3	0
10	Jammu & Kashmir	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
11	Jharkhand	402	277	333	36	32.4	460	411	39	266	176	331	25	18.4	383	291	30	280	170	367	34	48.6	277	207	40
12	Karnataka	397	395	113	11	6.6	1093	1019	13	386	282	170	5	3.4	777	766	9	374	304	186	0	0.0	726	635	0
13	Kerala	120	86	86	6	16.7	130	109	6	165	96	141	2	3.6	161	138	3	182	133	158	4	8.2	179	149	7
14	Madhya Pradesh	1577	1573	130	607	51.7	2691	2701	927	1358	1363	117	281	23.6	2393	2404	415	1823	1795	135	273	28.9	3119	3110	426
15	Maharashtra	443	400	160	12	6.0	941	883	15	482	350	237	25	11.7	995	869	59	403	396	185	21	8.1	964	991	38
16	Manipur	1	0	4	0	-	0	0	0	0	0	4	0	-	0	0	0	1	1	3	0	-	8	1	0
17	Meghalaya	1	0	1	0	-	1	1	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
18	Mizoram	1	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
19	Nagaland	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
20	Odisha	533	511	288	18	6.9	744	730	26	691	506	390	32	7.7	728	739	39	681	618	391	18	5.7	855	801	25
21	Punjab	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	2	0	2	0	-	3	0	0
22	Rajasthan	1681	660	262	209	41.2	1262	1261	375	1409	525	201	161	34.9	963	976	261	1195	538	159	139	41.4	1064	1065	226
23	Sikkim	1	1	0	1	11.1	8	8	11	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
24	Tamil Nadu	18	20	10	0	0.0	24	45	0	25	25	8	0	0.0	36	41	0	19	19	7	1	11.1	41	39	1
25	Telangana	333	216	243	5	2.9	737	649	9	386	246	260	16	10.8	383	322	25	375	229	326	12	7.7	553	483	18
26	Tripura	0	0	0	0	-	0	0	0	3	1	1	0	-	3	2	0	3	1	3	0	0.0	3	1	0
27	Uttar Pradesh	24	18	3	6	46.2	35	36	23	6	8	1	7	63.6	9	12	16	4	4	1	12	70.6	9	7	26
28	Uttarakhand	1	1	0	0	0.0	2	2	0	6	2	3	1	100.0	2	2	1	3	3	3	0	0.0	3	3	0
29	West Bengal	107	96	114	2	10.0	147	140	3	84	28	163	0	0.0	70	55	0	83	136	102	0	0.0	76	152	0
	TOTAL STATE(S)	6815	5195	2182	995	30.9	10242	9796	1574	6270	4400	2521	683	19.8	8544	8321	1014	6556	5272	2587	602	20.8	9739	9259	913
30	A & N Islands	6	3	4	0	-	12	10	0	3	5	1	0	-	16	19	0	6	5	2	0	0.0	6	5	0
31	Chandigarh	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
32	D&N Haveli	3	0	6	0	0.0	1	0	0	3	1	8	0	-	2	3	0	2	0	9	0	-	1	0	0
33	Daman & Diu	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0
34	Delhi UT	2	1	1	0	-	2	1	0	0	1	0	0	0.0	0	1	0	2	0	2	0	0.0	0	0	0
35	Lakshadweep	0	0	0	0	-	0	0	0	0	0	0	0	-	0	0	0	1	0	1	0	-	0	0	0
36	Puducherry	1	1	0	0	-	0	1	0	0	0	0	0	-	0	0	0	1	0	1	0	-	0	0	0
	TOTAL UT(S)	12	5	11	0	0.0	15	12	0	6	7	9	0	0.0	18	23	0	12	5	15	0	0.0	7	5	0
	TOTAL (ALL INDIA)	6827	5200	2193	995	30.8	10257	9808	1574	6276	4407	2530	683	19.8	8562	8344	1014	6568	5277	2602	602	20.8	9746	9264	913

Source: Crime in India

Crime Head-wise Cases Registered (CR),Cases ChargeSheeted (CCS),Cases pending investigation at the end of the year (CPIEY),Cases Convicted (CON),Conviction Rate (CVR),Persons Arrested (PAR),Persons Charge Sheeted (PCS) and Persons Convicted (PCV) under Crimes against Scheduled Tribes during 2014-2016

SL	CrimeHead	CR	CCS	CPIEY	CON	CVR	PAR	PCS	PCV
Year:2014									
1	Protection of Civil Rights Act, 1955	1	11	2	1	16.7	1	10	1
2.1	Murder	157	133	41	37	38.5	348	329	65
2.2	Attempt to Commit Murder	78	65	14	5	33.3	247	231	17
2.3	Rape	925	861	238	225	35.8	1264	1250	286
2.4	Attempt to Commit Rape	24	14	7	1	20.0	17	16	1
2.5	Assault on Women with Intent to Outrage her Modesty	863	726	121	40	29.0	1021	964	66
2.6	Insult to the Modesty of women	16	8	10	1	25.0	14	8	1
2.7	Kidnapping & Abduction	166	120	69	18	34.0	189	193	23
2.8	Dacoity	2	6	3	0	0.0	18	34	0
2.9	Robbery	12	8	1	1	25.0	12	12	1
2.10	Arson	28	27	10	9	32.1	86	89	24
2.11	Grievous Hurt	287	287	120	84	28.0	509	515	165
2.12	Riots	101	81	25	1	4.2	677	580	1
2.13	Other IPC Crimes	3045	1811	964	485	38.5	3546	3458	771
2.14	SC / ST (Prevention of Atrocities) Act only	1122	1042	568	87	13.1	2308	2119	152
2	Total of SC/ST (Prevention of Atrocities) Act	6826	5189	2191	994	30.9	10256	9798	1573
	Total Crimes/Atrocities against STs	6827	5200	2193	995	30.8	10257	9808	1574

SL	CrimeHead	CR	CCS	CPIEY	CON	CVR	PAR	PCS	PCV
Year:2015									
1	Protection of Civil Rights Act, 1955	1	0	3	0	-	0	0	0
2.1	Murder	144	128	45	20	30.3	264	280	42
2.2	Attempt to Commit Murder	88	69	31	5	27.8	269	240	9
2.3	Rape	952	854	299	126	21.0	1321	1265	155
2.4	Attempt to Commit Rape	15	11	11	1	33.3	19	16	1
2.5	Assault on Women with Intent to Outrage her Modesty	818	711	179	91	25.7	998	916	97
2.6	Insult to the Modesty of women	12	13	7	0	0.0	16	18	0
2.7	Kidnapping & Abduction	124	112	58	11	19.3	174	172	15
2.8	Dacoity	4	1	5	0	0.0	20	10	0
2.9	Robbery	9	4	4	1	16.7	8	8	3
2.10	Arson	25	15	12	2	22.2	25	27	7
2.11	Grievous Hurt	145	140	99	42	18.3	286	283	66
2.12	Riots	133	92	55	4	8.7	707	670	24
2.13	Other IPC Crimes	2974	1665	1138	270	22.8	3220	3134	439
2.14	SC / ST (Prevention of Atrocities) Act only	832	592	584	110	12.7	1235	1305	156
2	Total of SC/ST (Prevention of Atrocities) Act	6275	4407	2527	683	19.8	8562	8344	1014
	Total Crimes/Atrocities against STs	6276	4407	2530	683	19.8	8562	8344	1014

SL	CrimeHead	CR	CCS	CPIEY	CON	CVR	PAR	PCS	PCV
Year:2016									
1	Protection of Civil Rights Act, 1955	4	5	0	0	-	39	12	0
2.1	Murder	139	125	48	30	35.7	337	328	44
2.2	Attempt to Commit Murder	93	82	34	6	19.4	261	271	12
2.3	Rape	974	917	307	101	21.6	1339	1295	129
2.4	Attempt to Commit Rape	13	13	8	0	0.0	16	14	0
2.5	Assault on Women with Intent to Outrage her Modesty	835	779	181	76	23.6	1036	1037	80
2.6	Insult to the Modesty of women	31	24	10	10	50.0	37	28	15
2.7	Kidnapping & Abduction	163	128	67	7	17.5	169	155	10
2.8	Dacoity	6	9	1	0	0.0	16	26	0
2.9	Robbery	10	8	6	0	-	21	17	0
2.10	Arson	13	13	11	1	16.7	38	37	4
2.11	Grievous Hurt	144	139	94	32	18.4	307	293	60
2.12	Riots	143	102	76	3	5.4	726	701	19
2.13	Other IPC Crimes	3156	2306	1158	294	24.6	4078	3919	474
2.14	SC / ST (Prevention of Atrocities) Act only	844	627	601	42	8.4	1326	1131	66
2	Total of SC/ST (Prevention of Atrocities) Act	6564	5272	2602	602	20.8	9707	9252	913
	Total Crimes/Atrocities against STs	6568	5277	2602	602	20.8	9746	9264	913

Source: Crime in India